

**NOTIFICATION**

**PART-A**

The following transfers and postings of Judicial Officers in the cadre of District Judges are ordered in the interest of public service, to take effect from the forenoon of 1<sup>st</sup> August, 2018:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
1	Sri. V. Srishananda	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru. (Vice Sri. Eshappa Bhute - transferred)
2	Sri. Eshappa Bhute	District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.	Prl. District & Sessions Judge, Dharwad.  (Vacant Court)
3	Sri. Sadanand Narayan Nayak	District and Sessions Judge, Yadgir.	Prl. District and Sessions Judge, Vijayapura. (Vice Sri. Pradeep Sattendranath Balikai-transferred)
4	Sri. Pradeep Sattendranath Balikai	Prl. District and Sessions Judge, Vijayapura.  <b>(ON REQUEST)</b>	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru (Vice Sri. V.Srishananda – transferred)
5	Smt. H.G.Nagarathna	LV Addl. City Civil and Sessions Judge, Bengaluru City.	District & Sessions Judge, Yadgir. (Vice Sri. Sadanand Narayan Nayak-transferred)

1	2	3	4
6	Sri. S.H.Hosagoudar	Prl. District and Sessions Judge, Davanagere.	Prl. District and Sessions Judge, U.K. Karwar. (Vice Sri.V.S.Dharwadkar – due to retire w.e.f. 31.07.2018)
7	Sri. Kadloor Sathyanarayana Acharya	Prl. District and Sessions Judge, Kodagu-Madikeri.	Prl. District and Sessions Judge, D.K. Mangaluru. (Vice Sri. K.S.Bilagi – due to retire w.e.f. 31.07.2018)
8	Smt. L.Vijayalakshmi Devi	XXXV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Addl. Industrial Tribunal, Bengaluru. (Vacant Court).
9	Smt. Shubha Gowdar	I Addl. District and Sessions Judge, Shivamogga.	Proposed for appointment as District Judge, OOD, Director, Bangalore Mediation Center, Bengaluru. (Vacant Post)
10	Sri. Rachappa K. Talikoti	Prl. Judge, Family Court, Kalaburagi. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Davanagere. (Vice S.H.Hosagoudar -transferred)
11	Sri. Kulkarni Ambadas.G.	I Addl. District and Sessions Judge, Dharwad, (sitting at Hubballi)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi. (Vacant Post)

1	2	3	4
12	Smt. Managoli Premavathi Mallikarjuna	I Addl. District and Sessions Judge, Mandya.	Prl. District and Sessions Judge, Bidar. (Vice Sri. Mallanagouda Shankargouda Patil – due to retire w.e.f. 31.07.2018)
13	Smt. S.H.Renukadevi	Prl. Judge, Family Court, Hubballi. <b>(ON REPATRIATION)</b>	Prl. District and Sessions Judge, Haveri. (Vacant Court)
14	Sri. Veerappa Veerabhadrapa Mallapur	I Addl. District and Sessions Judge, Kalaburagi.	Prl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. Kadloor Sathyanarayana Acharya - transferred)
15	Smt.Geetha K.B.	I Addl. District and Sessions Judge, Vijayapura.	Proposed for appointment as Prl. Judge, Family Court, Vijayapura. (Vice Smt.K.G.Shanthi – transferred)
16	Sri. G.G.Kuruvatti	II Addl. District and Sessions Judge, Vijayapura. <b>(ON REQUEST)</b>	V Addl. District and Sessions Judge, Mysuru. (Vacant Court)
17	Sri.Bhairappa Shivaling Naik	III Addl. District and Sessions Judge, Kalaburagi.	I Addl. District and Sessions Judge, Kalaburagi. (Vice Sri.V.V.Mallapur - transferred)
18	Smt.Yadav Vanamala Anandrao	I Addl. District and Sessions Judge, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Mysuru. (Vacant Court)

1	2	3	4
19	Sri.Mohammad Mujahidulla	II Addl. District and Sessions Judge, D.K. Mangaluru.	Proposed for appointment as I Addl. Prl. Judge, Family Court, D.K.Mangaluru. (Newly Created Court – vide G.O. No.LAW 132 LCE 2014, dated 25.05.2016)
20	Sri. Shubhaveer.B.	XII Addl. City Civil and Sessions Judge, Bengaluru City.	XLIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
21	Smt. K.G.Shanthi	Prl. Judge, Family Court, Vijayapura.  <b>(ON REQUEST)</b>	Proposed for appointment as I Addl. Prl. Judge, Family Court, Mysuru. (Vice Smt.H.R.Radha -transferred)
22	Sri. Krishnaji Baburao Patil	XI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as VI Addl. Prl. Judge, Family Court, Bengaluru. (Vacant Court)
23	Sri.Joshi Venktesh	IV Addl. District and Sessions Judge, Vijayapura.	II Addl. District and Sessions Judge, Vijayapura. (Vice Sri.G.G.Kuru-vatti – transferred)
24	Sri. G.A.Manjunatha	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru.	XXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. L.Vijaya-lakshmi Devi - transferred)

1	2	3	4
25	Smt. H.R.Radha	I Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Mysuru. (Newly Created Court – vide G.O. No.LAW 132 LCE 2014, dated 25.05.2016)
26	Sri. Venkatesha.B.	VI Addl. District and Sessions Judge, Tumakuru.	Proposed for appointment as Prl. Judge, Family Court, Tumakuru. (Vacant Court)
27	Sri. K.S.Bharath Kumar	II Addl. District and Sessions Judge, Tumakuru.	I Addl. District and Sessions Judge, Tumakuru. (Vacant Court)
28	Sri. Ravi M.R.	II Addl. District and Sessions Judge, Bagalkot.  <b>(ON REQUEST)</b>	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. (Vice Sri. G.A.Manju- natha - transferred)
29	Sri.K.L.Ashok	II Addl. District and Sessions Judge, Chikkamagaluru	I Addl. District and Sessions Judge, Chikkamagaluru (Vacant Court)
30	Sri. Marula- siddaradhy H.J.	XI Addl. District and Sessions Judge, Belagavi.	I Addl. District and Sessions Judge, Belagavi. (Vacant Court)
31	Sri.D.Puttaswamy	IX Addl. District and Sessions Judge, Belagavi.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, Bengaluru. (Vacant Post)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
32	Sri.Patil Mohankumar Bheemanagouda	LXV Addl. City Civil and Sessions Judge, Bengaluru City.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries),Karnataka Lokayuktha, Bengaluru.  (Vacant Post)
33	Smt.K.Bhagya	V Addl. Prl. Judge, Family Court, Bengaluru.  <b>(ON REQUEST)</b>	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayuktha, Bengaluru.  (Vacant Post)
34	Smt.Sumangala S.Basavannour	Addl. District and Sessions Judge, Gadag.  <b>(ON REQUEST)</b>	Proposed for appointment as Presiding Officer, Labour Court, Hubballi.  (Vacant Court)
35	Smt. Savithri Shivaputra Kujji	II Addl. District and Sessions Judge, Dharwad.	Proposed for appointment as Prl. Judge, Family Court, Dharwad.  (Vacant Court)

**PART-B**

The following newly appointed District Judges vide Government Notification No.DPAR 46 SeVuNya 2017 dated 25<sup>th</sup> April, 2018 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the courts noted against their names with effect from the forenoon of 1<sup>st</sup> August, 2018:-

Sl. No.	Name of the Officer	Charge to which posted
<b>1</b>	<b>2</b>	<b>3</b>
1	Sri. Rama Naik	VI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Sri. Shivaprasad K.B.	I Addl. District and Sessions Judge, Shivamogga. (Vice Smt.Shubha Gowdar - transferred)
3	Sri. Tarakeshwargouda Patil	II Addl. District and Sessions Judge, Tumakuru. (Vice Sri. K.S.Bharath Kumar - transferred)
4	Sri. Ravindra R.	I Addl. District and Sessions Judge, Mandya. (Vice Smt.Managoli Premavathi Mallikarjuna – transferred)
5	Smt. Ashvini Vijay Shiriyannavar	I Addl. District and Sessions Judge, Mysuru. (Vice Smt.Yadav Vanamala Anandrao - transferred)
6	Sri. Abdul Rahiman Nandgadi	LXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Newly created court – Vide G.O. No.LAW 137 LCE 2014, dated 26.03.2015)
7	Sri. Jagadeesh V.N.	III Addl. District and Sessions Judge, Kalaburagi. (Vice Sri.B.S.Naik - transferred)
8	Smt. Pallavi B.R.	II Addl. District and Sessions Judge, D.K. Mangaluru. (Vice Mohammad Mujahidulla - transferred)
9	Smt. Prashanthi G.	XXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
10	Sri. Khadarsab	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
11	Sri. Mallikarjuna Swamy H.S.	VI Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Venkatesha B – transferred)

1	2	3
12	Smt. Sandhya Rao P.	XI Addl. District and Sessions Judge, Belagavi. (Vice Sri.Marulasiddaradhya H.J.- transferred)
13	Smt. Bhanumathi B.C.	III Addl. District and Sessions Judge, Chikkaballapura (Newly created court – Vide G.O. No.LAW 137 LCE 2014, dated 26.03.2015)
14	Smt. Preethi K.P.	XI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Krishnaji Baburao Patil – transferred)
15	Sri. Gangadhara C.M.	II Addl. District and Sessions Judge, Dharwad. (Vice Smt. Savithri Shivaputra Kujji - transferred)
16	Sri. Narashimsa M.V.	Addl. District and Sessions Judge, Gadag. (Vice Smt.Sumangala S.Basavannour - transferred)
17	Sri. Subhash Sankad	LXV Addl. City Civil and Sessions Judge, Bengaluru City (Vice Sri.M.B.Patil - transferred)
18	Sri. Sathisha L.P.	XII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Shubhaveer.B. – transferred)
19	Sri. Gangadhara K.N.	I Addl. District and Sessions Judge, Dharwad, (to sit at Hubballi) (Vice Sri.Kulkarni Ambadas.G - transferred)
20	Sri. Vidyadhar Shirahatti	LX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
21	Sri. Rajeshwara	LXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)



<b>1</b>	<b>2</b>	<b>3</b>
22	Sri. Ningouda Patil	XX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
23	Sri. Santhosh C.B.	II Addl. District and Sessions Judge, Bagalkot. (Vice Sri.Ravi M.R. – transferred)
24	Sri. Raghavendra Gowda B.G.	I Addl. District and Sessions Judge, Vijayapura. (Vice Smt.K.B.Geetha – transferred)
25	Sri. Manjunath Sangreshi	II Addl. District and Sessions Judge, Chikkamagaluru (Vice Sri.K.L.Ashok - transferred)
26	Sri. Mohan Badagandi	LV Addl. City Civil and Sessions Judge, Bengaluru City (Vice Smt.H.G.Nagarathna – transferred)
27	Sri. Yamanappa Bammanagi	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Newly created court – Vide G.O. No.LAW 137 LCE 2014, dated 26.03.2015)
28	Sri. Hemanth Kumar C.R.	IX Addl. District and Sessions Judge, Belagavi. (Vice Sri.D.Puttaswamy – transferred)
29	Sri. Chennapa Gouda	VII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
30	Smt. Savitha Kumari N.	IV Addl. District and Sessions Judge, Vijayapura. (Vice Sri.Joshi Venkatesh – transferred)

BY ORDER OF THE HIGH COURT

Sd/-  
(ASHOK G. NIJAGANAVAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

01. The Prl. City Civil & Sessions Judge, Bengaluru City and the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru City, the Presiding Officer, Labour Court, Bengaluru City and all the Prl. District & Sessions Judges in the State, with a request to make necessary arrangements for relieving the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
02. The Officers at Sl.No. 1 to 5, 9, 14, 16, 17, 20, 23, 24 and 27 to 30 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 01.08.2018.
03. The Officers at Sl.No. 8, 11, 15, 18, 19, 21, 22, 25, 26 and 31 to 35 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of 01.08.2018.
04. The Officer at Sl.No.6 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Sri.V.S.Dharwadkar on the afternoon of 31.07.2018 and Sri.V.S.Dharwadkar is directed to handover the charge of his post to Sri.S.H.Hosagoudar on the afternoon of 31.07.2018.
05. The Officer at Sl.No.7 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Sri.K.S.Bilagi on the afternoon of 31.07.2018 and Sri.K.S.Bilagi is directed to handover the charge of his post to Sri.Kadloor Sathyanarayana Acharya on the afternoon of 31.07.2018.
06. The Officer at Sl.No.12 of **PART-A** of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri.Mallanagouda Shankargouda Patil on the afternoon of 31.07.2018 and Sri.Mallanagouda Shankargouda Patil is directed to handover the charge of his post to Smt.Managoli Premavathi Mallikarjuna on the afternoon of 31.07.2018.

07. The Officers at Sl.No.10 and 13 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of 01.08.2018.
08. The Officers of **PART-B** of the notification with a direction to take charge of their posts on the forenoon of 01.08.2018, after completion of the training at Karnataka Judicial Academy, Bengaluru.
09. The Courts concerned.
10. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
11. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
12. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru
13. The Prl. Secretary to Government, Labour Department, Vikasa Soudha, Bengaluru.
14. The Secretary to Government, Minority Welfare, Haj and Wakf Department, Vikasa Soudha, Bengaluru.
15. The Registrar, Karnataka Lokayuktha, Bengaluru.
16. The Accountant General in Karnataka, Bengaluru.
17. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
18. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
19. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/Registrar (Infrastructure and Maintenance)/Registrar (Computers)/Registrar (Statistics & Review)/Registrar (Recruitment)/ and Secretary to Hon'ble the Chief Justice.
20. The Additional Registrar General, Dharwad and Kalaburagi Benches.

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21. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
22. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
23. All the Private Secretaries to the Hon'ble Judges.
24. The Director, Karnataka Judicial Academy, Bengaluru.
25. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
26. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
27. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
28. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
29. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/LCBS/LCA-I/LCA-II/LCA-III Branches of this office.
30. Spare copies.

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